

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/40/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. DEVESH NAARJ
For M/s. Shivakumar &
Suresh

Counsel for Respondent

2. M. A. Yudinathan
for Poonam Enterprises

Counsel for Petitioner

ORDER

Counsels representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file the memo of compromise as they have to obtain signatures of the parties on the memo. In the circumstances and at request, time is enlarged. Put up on 21.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)